

02.11.2011

Hon'ble Mr. Sanjeev Kaushik, J.M.

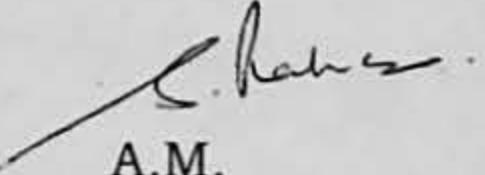
Hon'ble Mr. Shashi Prakash, A.M.

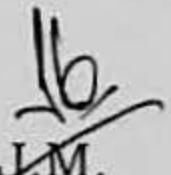
None for the parties.

By the instant OA, the applicant seeks direction from this Tribunal directing the respondents not, to proceed with disciplinary proceedings initiated on 10.12.2003.

We have perused the file. No interim order has been passed restraining the respondents not to proceed further in inquiry proceedings. None appeared on behalf of the applicant on earlier two dates i.e. 30.9.2011 and 19.10.2011. Today also none appeared on behalf of the applicant. It seems that either the respondents have completed the departmental proceedings and passed the order or the applicant is not interested in pursuing the matter.

In view of the above, the case is dismissed in default.


A.M.


J.M.

RKM/